

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

CA(CAA)-45(PB)/2017

IN THE MATTER OF:

Sh. GRM Metals Pvt. Ltd. & MJR Components Pvt. Ltd.	APPLICANT / PETITIONER
With M/s Mehra Metal Components Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 23.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the APPLICANT / PETITIONER	:-	Mr. Rakesh Kumar, Advocate
For the ROC (NR) Delhi	:-	Mr. Manish Raj, Company Prosecutor
For the OL, Delhi	:-	Ms. Chetana Kandpal, Company Prosecutor

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 30th August 2017.


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**